

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12852/2026 BLAPL/4423/2026	LALA BASANTARA VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002443/2025
2	D-BLAPL/12906/2026 BLAPL/4424/2026	ASHOK CHANDRA PRADHAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SAMBALPUR SADAR /364 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000162/2025
3	D-BLAPL/12871/2026 BLAPL/4425/2026	LITUN PATTANAİK VS STATE OF ODISHA	BISWA PRAKASH MOHAPATRA VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
4	D-BLAPL/12879/2026 BLAPL/4426/2026	JUGIN @ JOGENDRA KUANR VS STATE OF ODISHA	ANSHUMAN PANDA VS	KANTABANJI /232 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000023/2025
5	D-BLAPL/12928/2026 BLAPL/4427/2026	SURENDRA ROUT VS STATE OF ODISHA	MANORANJAN PADHY VS	KHUNTUNI /269 /2025 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000005/2025
6	D-BLAPL/12880/2026 BLAPL/4428/2026	RAJA @ RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SPECIAL CRIME UNIT /8 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000625/2025
7	D-BLAPL/12931/2026 BLAPL/4429/2026	SAILESH NISHAD VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /160 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000179/2025
8	D-BLAPL/12953/2026 BLAPL/4430/2026	SURENDRA NAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /126 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000019/2026
9	D-BLAPL/12964/2026 BLAPL/4431/2026	CHANDRAKANTA DASH @ SUDU VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
10	D-BLAPL/12933/2026 BLAPL/4432/2026	KRUSHNA GUNTHA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	POTTANGI /50 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000181/2026
11	D-BLAPL/12887/2026 BLAPL/4433/2026	RAJU DORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /8 /2026 J.M.F.C.,KASHIPUR(Rayagada) GR/0000055/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/13019/2026 BLAPL/4434/2026	NISHANT METTAPALLI @ M. NISHANTH VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000008/2025
13	D-BLAPL/12632/2026 BLAPL/4435/2026	DIBAKAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /242 /2026 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000254/2026
14	D-BLAPL/12893/2026 BLAPL/4436/2026	ANURUDDH KUMAR VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /21 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2026
15	D-BLAPL/12954/2026 BLAPL/4437/2026	SUSHANTA KUMAR PRADHAN @ SIPU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /545 /2025 2ND A.D.J.,KHURDA(Khordha) TR/0000156/2025
16	D-BLAPL/12303/2026 BLAPL/4438/2026	MINA ROUT VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KAKATAPUR /27 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP GR/0000114/2025
17	D-BLAPL/13022/2026 BLAPL/4439/2026	DUPPATI MOHAN @ D. MOHAN VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000008/2025
18	D-BLAPL/12793/2026 BLAPL/4440/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	TIKABALI /72 /2026 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000118/2026
19	D-BLAPL/12901/2026 BLAPL/4441/2026	DAMBURU KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /283 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000159/2025
20	D-BLAPL/12840/2026 BLAPL/4442/2026	ABDULA KHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000033/2026
21	D-BLAPL/9756/2026 BLAPL/4443/2026	PREMANANDA NATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /151 /2025 A.D.J.,KHURDA(Khordha) ST/0000021/2026
22	D-BLAPL/10647/2026 BLAPL/4444/2026	SADAM MAJID HUSSAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /30 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000104/2025
23	D-BLAPL/12905/2026	SONU @ JITU @ SUNIL PANIGRAHI	KULDEEP MOHANTY	SPECIAL CRIME UNIT /9 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4445/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000425/2024
24	D-BLAPL/13058/2026 BLAPL/4446/2026	ROSHAN NAYAK VS STATE OF ODISHA	ADARSH MOHAPATRA VS	CHHEND /97 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2025
25	D-BLAPL/11655/2026 BLAPL/4447/2026	SANJIB SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /81 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000293/2026
26	D-BLAPL/11964/2026 BLAPL/4448/2026	RAGHUNATH PATRA VS STATE OF ODISHA	GYANA RANJAN DAS VS	KAMARDA /215 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000375/2025
27	D-BLAPL/13061/2026 BLAPL/4449/2026	SUBRAT BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000049/2025
28	D-BLAPL/12353/2026 BLAPL/4450/2026	BHIMSEN NAG VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /11 /2013 ASST. SESSIONS JUDGE, BALLIGUDA(K ST/0000071/2013
29	D-BLAPL/12958/2026 BLAPL/4451/2026	STHEPAN TIGGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000013/2026
30	D-BLAPL/13080/2026 BLAPL/4452/2026	LAXMAN DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
31	D-BLAPL/12513/2026 BLAPL/4453/2026	RUTU SABAR @ TULU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	GUDARI /65 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000030/2025
32	D-BLAPL/12550/2026 BLAPL/4454/2026	DIPA @ BIKASH BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATKURA /71 /2025 A.D.J.,KENDRAPARA(Kendrapara) ST/0000040/2025
33	D-BLAPL/12590/2026 BLAPL/4455/2026	LINA @ ANITA PARAMGURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SPECIAL CRIME UNIT /8 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000625/2025
34	D-BLAPL/12613/2026 BLAPL/4456/2026	KARAN VERMA VS	BISWAJIT MOHAPATRA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/12623/2026 BLAPL/4457/2026	STATE OF ODISHA HARMAS NAYAK VS STATE OF ODISHA	MAHES DAS VS	SA/0000015/2026 KOTOAGARH /31 /2026 JMFC, KOTAGARH(Kandhamal) CT/0000031/2026
36	D-BLAPL/10376/2026 BLAPL/4458/2026	SUBHRANSU DALEI @ DOLAI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /44 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kor GR/0000014/2026
37	D-BLAPL/12961/2026 BLAPL/4459/2026	LOCHAN DAS VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025
38	D-BLAPL/12066/2026 BLAPL/4460/2026	UMASANKAR SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NEMALO /81 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000172/2026
39	D-BLAPL/12978/2026 BLAPL/4461/2026	BAPI DAS VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000038/2026
40	D-BLAPL/12674/2026 BLAPL/4462/2026	BIKASHA MALICK @ BIKASH MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /407 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000216/2025
41	D-BLAPL/12410/2026 BLAPL/4463/2026	SAMRAT RAY@ RAHUL SHARMA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
42	D-BLAPL/12994/2026 BLAPL/4464/2026	BISWAJIT MALLICK @ PAPU MALLICK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 J.M.F.C.,NIALI(Cuttack) GR/0000241/2017
43	D-BLAPL/13023/2026 BLAPL/4465/2026	NARESH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	HINDOL /20 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000054/2026
44	D-BLAPL/12675/2026 BLAPL/4466/2026	DILLIP KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /197 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham CT/0000153/2025
45	D-BLAPL/13009/2026 BLAPL/4467/2026	PAPU @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /66 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000121/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/12971/2026 BLAPL/4468/2026	ANJARA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /90 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000006/2026
47	D-BLAPL/13015/2026 BLAPL/4469/2026	SARASWATI SWAIN VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	CANTONMENT ROAD /146 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000249/2025
48	D-BLAPL/12753/2026 BLAPL/4470/2026	SANATAN DALAI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /725 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000020/2025
49	D-BLAPL/13278/2026 BLAPL/4471/2026	ANIL SOY VS STATE OF ODISHA	UMAKANTA BARIK VS	TIKAYATPALI /8 /2026 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/0000022/2026
50	D-BLAPL/13014/2026 BLAPL/4472/2026	SUSANTA SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0003253/2025
51	D-BLAPL/11290/2026 BLAPL/4473/2026	MUTU @ PRAVAT SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /248 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000080/2025
52	D-BLAPL/12907/2026 BLAPL/4474/2026	SASHADHAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000118/2026
53	D-BLAPL/12916/2026 BLAPL/4475/2026	SIBA SANKAR DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000045/2026
54	D-BLAPL/12935/2026 BLAPL/4476/2026	SUBAS RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /78 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000144/2026
55	D-BLAPL/12078/2026 BLAPL/4477/2026	DEBRAJ DIGAL @ DEBARAJ DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000105/2026
56	D-BLAPL/12662/2026 BLAPL/4478/2026	PADU @ PADU HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000118/2023
57	D-BLAPL/13134/2026	RAJARAM BHUYAN @ RAJA	LAMBODOR ACHARI	DIGAPAHANDI /342 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4479/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0002598/2025
58	D-BLAPL/12806/2026 BLAPL/4480/2026	SASHMITA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2026
59	D-BLAPL/13006/2026 BLAPL/4481/2026	SANTOSH BEHERA @ BIBHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NACHUNI /13 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000024/2026
60	D-BLAPL/13138/2026 BLAPL/4482/2026	RAJU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000016/2026
61	D-BLAPL/13139/2026 BLAPL/4483/2026	SUBHANKAR BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000113/2023
62	D-BLAPL/13027/2026 BLAPL/4484/2026	LANDA @ SUBASH SAHOO @ SUBASH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
63	D-BLAPL/13029/2026 BLAPL/4485/2026	NAJITI KHAN @ VIKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /12 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000003/2026
64	D-BLAPL/13186/2026 BLAPL/4486/2026	ROHIT CHHACHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	SOHELLA /85 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2026
65	D-BLAPL/13033/2026 BLAPL/4487/2026	KSHETRAMANI SENAPATI @ KALIA @ KHETRAMANI SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /293 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000051/2025
66	D-BLAPL/12910/2026 BLAPL/4488/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ATHGARH /335 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000712/2025
67	D-BLAPL/13141/2026 BLAPL/4489/2026	DINESH NAYAK VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /192 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000003/2026
68	D-BLAPL/10184/2026 BLAPL/4490/2026	DAMBARUDHAR BEHERA VS	KEDARNATH SAHOO VS	ANGUL TOWN /1096 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

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69	D-CMAPL/41148/2025 CMAPL/65/2026	STATE OF ODISHA KATI SINGH VS KIRANBALA PATNAIK	BUDHIRAM DAS VS	Spl/0000077/2025 // ()
70	D-CMP/13445/2026 CMP/782/2026	ABHI BHANJA VS SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000015/2025
71	D-CMP/18764/2026 CMP/783/2026	BHARAT BHUSAN AGRAWAL VS BIRANCHI DANDASENA	AMIT PRASAD BOSE VS	// Civil Judge Senior Division, S.Rampur(Sone EC/0000013/2006
72	D-CMP/20272/2026 CMP/784/2026	TAPAN KUMAR SAHOO VS BIPRACHARAN BHOI	RAJESH RANJAN SAHOO VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2026
73	D-CMP/19051/2026 CMP/785/2026	BHASKAR CHANDRA DASH @ PANDA VS MANOJ KUMAR DASH @ PANDA	AMITAV TRIPATHY VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya EC/0000014/2025
74	D-CMP/18298/2026 CMP/786/2026	SRI RAGHUNATH JEW, JAJPUR VS TAHASILDAR BARI	SAMIR KUMAR MISHRA (SR. ADV.) VS	// A.D.J.,JAJPUR(Jajapur) Fao/0000038/2016
75	D-CMP/19371/2026 CMP/787/2026	BIDULATA PANDA @ RAJALAXMI DASH VS SMRUTI RANJAN PANDA	SOUGAT DASH VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000478/2019
76	D-CMP/20248/2026 CMP/788/2026	MANORANJAN SWAIN VS NIMAIN CHARAN PARIDA	RAJJEET ROY VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000021/2025
77	D-CMP/19131/2026 CMP/789/2026	BRAHMANANDA PRADHAN VS AKHILA BEHARI BARAD	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) Fds/0000018/1999
78	D-CMP/20649/2026 CMP/790/2026	DIBYASINGH JENA VS FAKIR PATRA@JENA	DEEPALI MAHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2017
79	D-CMP/17039/2026 CMP/791/2026	RUKMANI BEHERA VS UTTAM KUMAR DAS	DIPTENDU SUNDAR RAY VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/19518/2026 CMP/792/2026	SASHIKANTA PANDA VS BASANTA KUMAR SENAPATY	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (JD),PURI(Puri) TS/0000174/2002
81	D-CMP/19989/2026 CMP/793/2026	NIVEDITA MISHRA VS HARDI DAS	SANTOSH KUMAR DASH VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK IA/0000001/2026
82	D-CMP/14660/2026 CMP/794/2026	PRASANTA NAYAK VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) IA/0000276/2025
83	D-CMP/21034/2026 CMP/795/2026	GOPAL PRASAD SATAPATHY VS COLLECTOR, BARGARH	SUMITRA MOHANTY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) EC/0000012/2002
84	D-CONTC/20364/2026 CONTC/2768/2026	MANAS RANJAN PARIJA VS ARINDAM DAKUA, I.A.S	ADV. VS	// () //
85	D-CONTC/20461/2026 CONTC/2769/2026	BIJAYA KRUSHNA NAYAK VS ARINDAM DAKUA, I.A.S	MANOJ KUMAR PANDA VS	// () //
86	D-CONTC/18946/2026 CONTC/2770/2026	SANAT KUMAR PANDA VS KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, BHUBANESWAR	ADV. VS	// () //
87	D-CONTC/20536/2026 CONTC/2771/2026	PRABIN KUMAR NANDY VS JAYANTA JAISINGH, OAS (I)	MANOJ KUMAR PANDA VS	// () //
88	D-CONTC/17813/2026 CONTC/2772/2026	NRUSINGHA KUMAR ACHARYA VS SANJAYA KUMAR SINGH,IAS	ADV. VS	// () //
89	D-CONTC/18552/2026 CONTC/2773/2026	SABITANJALI PANIGRAHI VS TAPASH KUMAR ROUT, OAS, TAHASILDAR,BUGUDA, GANJAM	ADV. VS	// () //
90	D-CONTC/18608/2026 CONTC/2774/2026	UJAL JHANKAR VS GAURAV SHIVAJI ISALWAR, I.A.S.	ADV. VS	// () //
91	D-CONTC/19246/2026	RUPA TANDI @ RUPADHAR TANDI	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2775/2026	VS GIRISH CHANDRA DHARUA, SUB REGISTRAR, TITLAGARH	VS	0 //
92	D-CONTC/19248/2026 CONTC/2776/2026	AGE TANDI VS GIRISH CHANDRA DHARUA, SUB REGISTRAR, TITLAGARH	ADV VS	// 0 //
93	D-CONTC/18952/2026 CONTC/2777/2026	MOTI DEI VS DR.N.THIRUMALA NAIK, SEC., SCHOOL AND MASS EDU. DEPT., ODISHA	ADV. VS	// 0 //
94	D-CONTC/20305/2026 CONTC/2778/2026	PRATIMA MISHRA VS SUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
95	D-CONTC/21113/2026 CONTC/2779/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
96	D-CONTC/21074/2026 CONTC/2780/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/21116/2026 CONTC/2781/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ASST., COMMISSIONER OF COMMERCIAL TAX, CUTTACK	ADV. VS	// 0 //
98	D-CONTC/21070/2026 CONTC/2782/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/21118/2026 CONTC/2783/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/21083/2026 CONTC/2784/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/21119/2026 CONTC/2785/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ASST. COMMISSIONER OF COMMERCIAL TAX, BOLANGIR	ADV. VS	// 0 //
102	D-CONTC/21084/2026 CONTC/2786/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/20419/2026 CONTC/2787/2026	SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR PANKAJ KUMAR PALEI VS	ADV VS	// // ()
104	D-CONTC/21086/2026 CONTC/2788/2026	ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
105	D-CONTC/21120/2026 CONTC/2789/2026	DIRECTOR, SOCIAL WELFARE WOMEN AND CHILD DEVELOPMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
106	D-CONTC/21087/2026 CONTC/2790/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/21088/2026 CONTC/2791/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
108	D-CONTC/21122/2026 CONTC/2792/2026	SECRETARY, COMMERCE AND TRANSPORT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
109	D-CONTC/21091/2026 CONTC/2793/2026	SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
110	D-CONTC/21123/2026 CONTC/2794/2026	SECRETARY, DEPARTMENT OF WOMEN AND CHILD WELFARE, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
111	D-CONTC/21093/2026 CONTC/2795/2026	R.T.O., BARGARH REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
112	D-CONTC/10629/2026 CONTC/2796/2026	COMMISSIONER OF COMMERCIAL TAXES, ODISHA, CUTTACK CHANDRA SEKHAR KAR VS	ADV. VS	// // ()
113	D-CONTC/21127/2026 CONTC/2797/2026	DR.N.THIRUMALA NAIK, I.A.S REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
		SECRETARY, TRANSPORT DEPARTMENT, ODISHA, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/21097/2026 CONTC/2798/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER OF COMMERCIAL TAXES, ODISHA, CUTTACK	ADV. VS	// 0 //
115	D-CONTC/13118/2026 CONTC/2799/2026	M.C. OF HRUSIKESH HIGH SCHOOL, BADABHUIN VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
116	D-CONTC/21103/2026 CONTC/2800/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/21125/2026 CONTC/2801/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/18589/2026 CONTC/2802/2026	SURENDRA KUMAR JENA VS RAJESH PRABHAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT.,BHUBANESWAR	ADV. VS	// 0 //
119	D-CONTC/21100/2026 CONTC/2803/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/20595/2026 CONTC/2804/2026	CHITTARANJAN DALABEHERA VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //
121	D-CONTC/15135/2026 CONTC/2805/2026	PADMABATI MOHANTY VS PROF. DR. PRAVAKAR MISHRA, SUPDT., SARDAR VALLABH BHAI PATEL PEDIATRIC HOSPITAL, CUTTACK	ADV. VS	// 0 //
122	D-CONTC/17809/2026 CONTC/2806/2026	NRUSINGHA BEHERA VS RANJEET KUMAR MANDAL, BRANCH MANAGER, ORISSA STATE COOPERATIVE BANK LTD., SUNDARGARH	TUSAR KANTI PRAHARAJ VS	// 0 //
123	D-CONTC/18023/2026 CONTC/2807/2026	RAMAKANTA MANGARAJ VS ARVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/21184/2026 CONTC/2808/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ASST. COMMISSIONER OF COMMERCIAL TAXES, CUTTACK	ADV. VS	// 0 //
125	D-CONTC/21187/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2809/2026	VS COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	()
126	D-CONTC/21198/2026 CONTC/2810/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, COMMERCE AND TRANSPORT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// //
127	D-CRLA/12139/2026 CRLA/412/2026	RABINDRA NATH CHHATOI@RABINDRA KUMAR CHHATOI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	LINGARAJ P.S. /99 /2016 A.D.J.,BHUBANESWAR(Khordha) TR/0000265/2024
128	D-CRLA/10823/2026 CRLA/413/2026	KEDAR MALIK@MALLIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TUREIKELA /74 /2023 ADDL.CIVIL JUDGE(JR.DIV.),KANTABARA SC/0000047/2023
129	D-CRLA/13197/2026 CRLA/414/2026	NIKUNJA RAMAN SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	KAMAKHYANAGAR /267 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000030/2026
130	D-CRLMC/10996/2026 CRLMC/1505/2026	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PARLAKHEMUNDI /1 /2016 C.J.M.,PARALAKHEMUNDI(Gajapati) GR/0000001/2016
131	D-CRLMC/12035/2026 CRLMC/1506/2026	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 S.D.M.,JAJPUR(Jajapur) CRMC/0000533/2026
132	D-CRLMC/12465/2026 CRLMC/1507/2026	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ANGUL SADAR PS /556 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0000925/2021
133	D-CRLMC/12315/2026 CRLMC/1508/2026	MITHUN @ SURYAKANT AMANTA VS STATE OF ODISHA	SMRUTIDHAR PATI VS	TALCHER TOWN /200 /2008 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000753/2008
134	D-CRLMC/12320/2026 CRLMC/1509/2026	SABAR @ SAHADEV MALLICK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BASUDEVPUR /306 /2015 ASST.SESSIONS JUDGE(STC),BHADRAKANTAPUR ST/0000061/2019
135	D-CRLMC/12636/2026 CRLMC/1510/2026	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	TALSARA /62 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2021
136	D-CRLMC/12342/2026 CRLMC/1511/2026	MANI NATHA SWAIN VS	RAKESH KUMAR SARANGI VS	PATTAMUNDAI /184 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/12834/2026 CRLMC/1512/2026	STATE OF ODISHA SANKARSHAN SAHU @ SANKAR SAHU VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	GR/0000404/2025 DIGAPAHANDI /137 /2022 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000186/2022
138	D-CRLMC/12975/2026 CRLMC/1513/2026	KALIA @ MAHESWAR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /90 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000102/2021
139	D-CRLMC/11823/2026 CRLMC/1514/2026	TANKADHAR SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JARADA /95 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) TR/0000014/2022
140	D-CRLMC/12418/2026 CRLMC/1515/2026	KALIA @ GYANA RANJAN MISHRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /21 /2014 J.M.F.C.,SALIPUR(Cuttack) GR/0000150/2014
141	D-CRLMC/13065/2026 CRLMC/1516/2026	TRUPTIMAYEE SAHU VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /10 /2024 J.M.F.C.,BOUDH(Baudh) CT/0000016/2024
142	D-CRLMC/13066/2026 CRLMC/1517/2026	DIVYA PRADHAN VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /183 /2022 J.M.F.C.,BOUDH(Baudh) CT/0000225/2022
143	D-CRLMC/10812/2026 CRLMC/1518/2026	NANDA KISHORE TEBAREWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	LALBAG /109 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000549/2020
144	D-CRLMC/13652/2026 CRLMC/1519/2026	SAROJ KUMAR DAS VS STATE OF ODISHA	TATHAGATA SAHOO VS	KOMNA PS /52 /2019 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000013/2019
145	D-CRLMC/12474/2026 CRLMC/1520/2026	BICHITRA KUMAR MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	MALKANGIRI /54 /2014 A.D.J.,MALKANGIRI(Malkangiri) CT/0000092/2025
146	D-CRLMC/12973/2026 CRLMC/1521/2026	KALYANI BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	RASGOBINDPUR /254 /2021 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000053/2021
147	D-CRLMC/13008/2026 CRLMC/1522/2026	SUBASINI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 S.D.J.M.,KHURDA(Khordha) CMC/0000227/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/13150/2026 CRLMC/1523/2026	KAJAL KALTA VS STATE OF ODISHA	SASMITA NANDA VS	HARABHANGA /131 /2023 JMFC, HARABHANGA(Baudh) CT/0000292/2023
149	D-CRLMC/13151/2026 CRLMC/1524/2026	REBATI NAIK VS STATE OF ODISHA	SASMITA NANDA VS	HARABHANGA /116 /2023 JMFC, HARABHANGA(Baudh) CT/0000264/2023
150	D-CRLMC/13322/2026 CRLMC/1525/2026	NILAMBAR DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /271 /2002 S.D.J.M.,BARGARH(Bargarh) GR/0000627/2002
151	D-CRLMP/12085/2026 CRLMP/632/2026	ANITA BADAJENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA PS /61 /2026) //
152	D-CRLMP/11901/2026 CRLMP/633/2026	RAKHI SINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//) //
153	D-CRLMP/13411/2026 CRLMP/634/2026	LITU @ PADMALOCHAN SATAPATHY VS STATE OF ODISHA	RAKESH BEHERA VS	ASKA /152 /2026) //
154	D-CRLREV/10276/2026 CRLREV/341/2026	ADITYA KUMAR SAMANTARAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 J.M.F.C,TALCHER(Anugul) 2(C)CC/0000001/2025
155	D-CRLREV/12316/2026 CRLREV/342/2026	NIRANJAN@ NIRAN APAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /236 /2013 A.D.J.,KUCHINDA(Sambalpur) CRA/0000001/2022
156	D-CRLREV/12686/2026 CRLREV/343/2026	B.SATYABHAMA PATRA VS STATE OF ODISHA(VIG.)	S.SUDHANSU KUMAR SUBUDHI VS	CUTTACK VIGILANCE /12 /2018 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000227/2025
157	D-CRLREV/13311/2026 CRLREV/344/2026	VIRENDRA KUMAR SINGH VS STATE OF ODISHA	PRATYUSH RANJAN PATTNAİK VS	LAKHANPUR /140 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000029/2025
158	D-CRLREV/13191/2026 CRLREV/345/2026	SANJAY KUMAR MAHALİK VS RASHMI REKHA DAS @ MAHALİK	SARADA PRASANNA SARANGI VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000025/2025
159	D-DSREF/13742/2026	STATE OF ODISHA	ADV.	INDUASTRIAL,NISA /74 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	DSREF/4/2026	VS BABULA JENA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000016/2025
160	D-FAO/19781/2026 FAO/532/2026	M.C. OF SWAPNESWAR BIDYAPITHA (HIGH SCHOOL), GHORADIA,CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000297/2019
161	D-FAO/32785/2025 FAO/533/2026	GAGAN CHANDRA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000396/2017
162	D-FAO/19652/2026 FAO/534/2026	GOLAKHA CHANDRA MALIK VS NIRMALA@NIRUPAMA MALIK	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) IA/0000011/2025
163	D-FAO/19766/2026 FAO/535/2026	M.C. OF PADMANAVPUR U.P. (M.E) SCHOOL, PADMANAVPUR, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000756/2013
164	D-FAO/19775/2026 FAO/536/2026	M.C. OF RAGHUNATH HIGH SCHOOL, DAMANA GODIA,CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000396/2018
165	D-FAO/20069/2026 FAO/537/2026	RAJESH KUMAR MEHER VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000231/2019
166	D-FAO/20219/2026 FAO/538/2026	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000028/2017
167	D-FAO/17764/2026 FAO/539/2026	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000800/2017
168	D-FAO/18275/2026 FAO/540/2026	PRADIP KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000774/2014
169	D-FAO/10119/2026 FAO/541/2026	THE LEGAL MANAGER, CLAIMS, M/S. TATA GEN. INS. CO. LTD.,BHUBANESWAR VS SAROJ MAHANTA	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000348/2023
170	D-FAO/19792/2026 FAO/542/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, KUNDAKHAI VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-FAO/20326/2026 FAO/543/2026	STATE OF ODISHA MALATI ROY VS UNION OF INDIA	SATYABAN SAHOO VS	Gia/0000500/2017 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000025/2025
172	D-GUAP/20136/2026 GUAP/5/2026	TAPAS KUMAR BEHERA VS SAGARIKA BEHERA	BIPLABA P.B. BAHALI VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000041/2024
173	D-JCRLA/13690/2026 JCRLA/125/2026	UPENDRA DAS VS STATE OF ODISHA	ADV. VS	PURUSHOTTAMPUR /165 /2013 A.D.J.,CHATRAPUR(Ganjam) ST/0000185/2014
174	D-JCRLA/13691/2026 JCRLA/126/2026	SIBA@MUKESH DAS VS STATE OF ODISHA	ADV. VS	PHULBANI TOWN /27 /2020 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000007/2020
175	D-JCRLA/13693/2026 JCRLA/127/2026	BABULA JENA VS STATE OF ODISHA	ADV. VS	INDUASTRIAL,NISA /74 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000016/2025
176	D-JCRLA/13697/2026 JCRLA/128/2026	KARI@BHARAT TIRIA VS STATE OF ODISHA	ADV. VS	NALCO /41 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000153/2024
177	D-JCRLA/13698/2026 JCRLA/129/2026	CHATURBHUJA MAJHI VS STATE OF ODISHA	ADV. VS	CHHENDIPADA /463 /2024 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000299/2024
178	D-JCRLA/13700/2026 JCRLA/130/2026	SRIDHAR MUNDA VS STATE OF ODISHA	ADV. VS	PURUNAKOTE /10 /2024 A.D.J.,ANGUL(Anugul) CT/0000173/2024
179	D-JCRLA/13702/2026 JCRLA/131/2026	NILAKANTHA KAUSALYA VS STATE OF ODISHA	ADV. VS	K.SINGHPUR /97 /2022 A.D.J.,RAYAGADA(Rayagada) CT/0000022/2023
180	D-JCRLA/13703/2026 JCRLA/132/2026	PRABHAT GHADEI VS STATE OF ODISHA	ADV. VS	MOHANA /132 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000021/2022
181	D-JCRLA/13705/2026 JCRLA/133/2026	TUKUNA DANDIA VS STATE OF ODISHA	ADV. VS	R.UDAYAGIRI /26 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000049/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-JCRLA/13731/2026 JCRLA/134/2026	KUSHA NAYAK@BITU VS STATE OF ODISHA	ADV. VS	PANDAPADA /41 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000012/2025
183	D-JCRLA/13761/2026 JCRLA/135/2026	BAPI PRADHAN VS STATE OF ODISHA	ADV. VS	DARINGBADI /215 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000067/2025
184	D-LAA/40075/2025 LAA/67/2026	CHIDANANDA RICE INDUSTRY PVT. LTD.,KALAHANDI VS LAND ACQUISITION OFFICER,KALAHANDI	DHANANJAYA MUND VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000007/2024
185	D-MATA/20592/2026 MATA/172/2026	PANKAJ KUMAR DALEI VS SUMITRA NAYAK	RAJIB RATH VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000003/2025
186	D-MATA/20422/2026 MATA/173/2026	AMIT KUMAR AGARWAL VS SONAM SUNDARKA	SIDDHANT SARANGI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000709/2025
187	D-RPFAM/54061/2025 RPFAM/132/2026	NARAYAN PANDA VS MANORAMA PANDA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000237/2022
188	D-RPFAM/20690/2026 RPFAM/133/2026	GURUPADA DAS VS SIMA DAS	TAPASWINI SINHA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Ctp/0000042/2024
189	D-RSA/20911/2026 RSA/231/2026	THE COLLECTOR , KHORDHA VS LALA GOPAL CHANDRA RAY (DEAD)	SWAYAMBHU MISHRA,A.S.C VS	// 2ND A.D.J.,KHURDA(Khordha) RFA/0000042/2011
190	D-RSA/20266/2026 RSA/232/2026	HARESH KUMAR PARMAR VS BHAGABANA SANBARSA	DILLIP KUMAR PRADHAN VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000032/2025
191	D-RSA/16570/2026 RSA/233/2026	YUDHISTHIR MISHRA VS SULOCHANA SAHU	UMA CHARAN MISHRA VS	// 2ND A.D.J., BALANGIR(Balangir) RFA/0000007/2018
192	D-RSA/12212/2026 RSA/234/2026	RABINDRA KUMAR DAMBAL @ RABI VS SANTHA @ SANTOSH KUMAR DAMBAL	SASWATI SOUMYA SAHU VS	// DISTRICT AND SESSIONS JUDGE,NAYA RFA/0000039/2024
193	D-RSA/20473/2026	URMILA SWAIN	DEBAKANT MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/235/2026	VS PRAKASH KUMAR MITRA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000168/2015
194	D-RSA/20469/2026 RSA/236/2026	URMILA SWAIN VS PRAKASH KUMAR MITRA	DEBAKANT MOHANTY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000004/2016
195	D-RVWPET/19736/2026 RVWPET/115/2026	STATE OF ODISHA VS KABINDRANATH SAHOO	SASWAT DAS,A.G.A VS	// () //
196	D-RVWPET/19575/2026 RVWPET/116/2026	PRASANNA KUMAR GAWN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //
197	D-RVWPET/21051/2026 RVWPET/117/2026	OMM PATNAIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
198	D-RVWPET/19570/2026 RVWPET/118/2026	ORISSA RASTRABHASA PARISHAD, JAGANNATH DHAM,PURI VS ODISHA RASTRAVASA PARISAD,PURI	DIPTI RANJAN MOHAPATRA VS	// () //
199	D-RVWPET/19579/2026 RVWPET/119/2026	PABITRA KUMAR ROUT VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //
200	D-SAO/17974/2026 SAO/14/2026	MRUTYUNJAY MOHANTY VS BHBANI SHANKAR MOHANTY	GOURI MOHAN RATH VS	// DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000151/2024
201	D-TRP(C)/13129/2026 TRP(C)/144/2026	JAYRAM KRISHNA RATH VS SWAGATIKA PANDA	SHAKTI PRASAD DAS VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) CMC/0001101/2025
202	D-TRP(C)/20299/2026 TRP(C)/145/2026	PREETI MALLIK @ BARAD VS DAYASAGAR @ DHANANJAYA MALLIK	TRILOCHAN NANDA VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000001/2026
203	D-TRP(C)/20367/2026 TRP(C)/146/2026	MAMALI BHUTIA VS MANAS RANJAN BHUTIA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR Mat/0000033/2025
204	D-TRP(C)/20417/2026 TRP(C)/147/2026	TANMAYA DAS VS	SUSAMPAD HOTA VS	// JUDGE FAMILY COURT,BALASORE(Balasore)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/17349/2026 WA/679/2026	BIJOY KUMAR DAS STATE OF ODISHA VS TRINATH MISHRA	DEBASISH TRIPATHY,A.G.A VS	CP/0000122/2026 // 0 //
206	D-WA/18798/2026 WA/680/2026	STATE OF ODISHA VS BHANJA KISHORE MAHALIK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
207	D-WA/18839/2026 WA/681/2026	STATE OF ODISHA VS JAGANNATH PARIDA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
208	D-WA/18840/2026 WA/682/2026	STATE OF ODISHA VS BABAJI CHARAN ROUT	SAROJ KUMAR JEE,A.G.A VS	// 0 //
209	D-WA/19430/2026 WA/683/2026	BALARAM PATRA VS SRIMATI SETHY	ANKITA MUKHERJI VS	// 0 //
210	D-WA/18938/2026 WA/684/2026	JAGADANANDA PAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
211	D-WA/34419/2025 WA/685/2026	SUNIL MAHANANDIA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
212	D-WA/20249/2026 WA/686/2026	SWAYAM SHREE PADMAPUR MISSION SHAKTI FEDERATION, BLOCK LEVEL FEDERATION, BAYANIKUMAR MISHRA VS STATE OF ODISHA	DR.PRAKASH KUMAR MISHRA VS	// 0 //
213	D-WP(C)/20239/2026 WP(C)/14349/2026	UDDIT KUMAR NAYAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
214	D-WP(C)/19211/2026 WP(C)/14350/2026	SUBHAM SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
215	D-WP(C)/19190/2026 WP(C)/14351/2026	MANOJ KUMAR RAY VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/18784/2026 WP(C)/14352/2026	PROCEKA TECHSOL PVT.LTD, KEONJHAR VS GENERAL MANAGER, BANK OF INDIA, MUMBAI	SAMARENDRA BAHADUR VS	// 0 //
217	D-WP(C)/19270/2026 WP(C)/14353/2026	PRASANT KUMAR BEHERA VS THE COLLECTOR, CUTTACK	BAMADEV BARAL VS	// 0 //
218	D-WP(C)/18573/2026 WP(C)/14354/2026	RANJITA MOHANTY VS SUB-COLLECTOR, JAPUR	MAMATA MISHRA VS	// 0 //
219	D-WP(C)/19278/2026 WP(C)/14355/2026	Dr. SHRIKANTA KUMAR BEHERA VS THE MANAGING DIRECTOR, JAIPRAKASH HOSPITAL AND RESEARCH CENTRE PVT LTD, DAYANANDA NAGAR, ROURKELA	BHARAT JALLI VS	// 0 //
220	D-WP(C)/20118/2026 WP(C)/14356/2026	RASHMI REKHA NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
221	D-WP(C)/18270/2026 WP(C)/14357/2026	PITABASH PANDA VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	PRONOY MOHANTY VS	// 0 //
222	D-WP(C)/20450/2026 WP(C)/14358/2026	PUSPALATA DAS VS STATE OF ODISHA	MANASI SETHI VS	// 0 //
223	D-WP(C)/18264/2026 WP(C)/14359/2026	AMRESH KUMAR SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
224	D-WP(C)/20165/2026 WP(C)/14360/2026	NIHARIKA DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
225	D-WP(C)/19308/2026 WP(C)/14361/2026	SUKANTA KUMAR PADHI VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
226	D-WP(C)/20399/2026 WP(C)/14362/2026	GURU CHARAN OTA @ HOTA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
227	D-WP(C)/19280/2026	PRITIRANJAN DAS	ASHIS KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14363/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/20168/2026 WP(C)/14364/2026	HRUDANANDA PATRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
229	D-WP(C)/17726/2026 WP(C)/14365/2026	SIBA PRASAD PADHI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO)	SAMARENDRA KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/20014/2026 WP(C)/14366/2026	EXECUTIVE ENGINEER OF RURAL WORKS ELECTRICAL DIVISION, BHUBANESWARAJODHYA RANJAN DASH, A.G.A VS PRESIDING OFFICER, CGIT CUM LABOUR COURT, BHUBANESWAR	VS	// 0 //
231	D-WP(C)/19291/2026 WP(C)/14367/2026	CHANDRAKANTA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
232	D-WP(C)/20169/2026 WP(C)/14368/2026	MANISHA PADHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
233	D-WP(C)/20072/2026 WP(C)/14369/2026	PRASANTA KUMAR NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
234	D-WP(C)/20679/2026 WP(C)/14370/2026	PRASANNA KUMAR SAMANTARAY VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
235	D-WP(C)/20083/2026 WP(C)/14371/2026	SOUMYA RANJAN MOHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
236	D-WP(C)/17708/2026 WP(C)/14372/2026	SCHOLASTIEA BARLA VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
237	D-WP(C)/16133/2026 WP(C)/14373/2026	PRAVAKAR ROUT VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
238	D-WP(C)/19296/2026 WP(C)/14374/2026	AGASTI KUMAR SWAIN VS	KRUSHNA CHANDRA RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/20091/2026 WP(C)/14375/2026	STATE OF ODISHA DAMODAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	D-WP(C)/20065/2026 WP(C)/14376/2026	STATE OF ODISHA DHANANJAY SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
241	D-WP(C)/16128/2026 WP(C)/14377/2026	STATE OF ODISHA DEBENDRA PRASAD BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // ()
242	D-WP(C)/20475/2026 WP(C)/14378/2026	STATE OF ORISSA PARIKHITA SAHOO VS	ASHOK KUMAR SARANGI VS	// // ()
243	D-WP(C)/18272/2026 WP(C)/14379/2026	STATE OF ODISHA UGRASEN BAGH VS	ANUP UDAYA SENAPATI VS	// // ()
244	D-WP(C)/19862/2026 WP(C)/14380/2026	STATE OF ODISHA RAJESWARI PATEL VS	KRISHNA CHANDRA SAHU VS	// // ()
245	D-WP(C)/19863/2026 WP(C)/14381/2026	STATE OF ODISHA ALLADINI DEHURI VS	KRISHNA CHANDRA SAHU VS	// // ()
246	D-WP(C)/19864/2026 WP(C)/14382/2026	STATE OF ODISHA RANJEETA PANDA VS	KRISHNA CHANDRA SAHU VS	// // ()
247	D-WP(C)/13569/2026 WP(C)/14383/2026	STATE OF ODISHA RAJASIS SAHOO VS	DAYANIDHI MOHANTY VS	// // ()
248	D-WP(C)/18936/2026 WP(C)/14384/2026	STATE OF ODISHA TARAKANTA HANSADA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
249	D-WP(C)/18550/2026 WP(C)/14385/2026	STATE OF ODISHA PRADEEP MALLICK VS	HRUDANANDA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/13122/2026 WP(C)/14386/2026	SUKANTA CHARAN PAL VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/18896/2026 WP(C)/14387/2026	RABINDRANATH NAIK VS STATE OF ODISHA	KALPANA NAYAK VS	// 0 //
252	D-WP(C)/12539/2026 WP(C)/14388/2026	LAXMIDHAR SAHOO VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
253	D-WP(C)/20754/2026 WP(C)/14389/2026	DR.SEKANDORA SARADA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
254	D-WP(C)/20002/2026 WP(C)/14390/2026	RANAJIT KUMAR PANDA VS THE RESERVE BANK OF INDIA (RBI), BHUBANESWAR	SHIVSANKAR MOHANTY VS	// 0 //
255	D-WP(C)/19217/2026 WP(C)/14391/2026	STATE OF ODISHA VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	SANJAY RATH, A.G.A VS	// 0 //
256	D-WP(C)/20756/2026 WP(C)/14392/2026	DR.RABINDRA BEHERA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
257	D-WP(C)/20538/2026 WP(C)/14393/2026	PATITAPABANA PATI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
258	D-WP(C)/20761/2026 WP(C)/14394/2026	DR.P.SUNAMA PATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
259	D-WP(C)/12536/2026 WP(C)/14395/2026	SANJAYA KUMAR BARIKI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
260	D-WP(C)/19978/2026 WP(C)/14396/2026	PRANA KRUSHNA BHANJA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
261	D-WP(C)/18844/2026	BIPIN KUMAR	ABHISHEK DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14397/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20731/2026 WP(C)/14398/2026	M/S SRI DURGA CONDEV PVT. LTD., CUTTACK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
263	D-WP(C)/20747/2026 WP(C)/14399/2026	LAXMAN KAND VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
264	D-WP(C)/18848/2026 WP(C)/14400/2026	CHAUDHURY AJOYA KUMAR DASH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
265	D-WP(C)/20852/2026 WP(C)/14401/2026	PRADEEPTA KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
266	D-WP(C)/20752/2026 WP(C)/14402/2026	DR. GOKULANANDA PATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
267	D-WP(C)/20221/2026 WP(C)/14403/2026	SRADHANJALI MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
268	D-WP(C)/20398/2026 WP(C)/14404/2026	DR.MANORAMA DEVI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
269	D-WP(C)/12526/2026 WP(C)/14405/2026	PRAFULLA KUMAR PAL VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
270	D-WP(C)/20403/2026 WP(C)/14406/2026	BHAKTA RANJAN DIXIT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/19013/2026 WP(C)/14407/2026	BINODINI DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
272	D-WP(C)/20356/2026 WP(C)/14408/2026	SHISHIR SAMAL VS	SUSANTA KUMAR BARAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/17638/2026 WP(C)/14409/2026	STATE OF ODISHA TARA SAHU VS	ASHOK DAS VS	// // 0
274	D-WP(C)/20404/2026 WP(C)/14410/2026	STATE OF ODISHA GOURANGA BHUYAN VS	SUBHADUTTA ROUSTRAY VS	// // 0
275	D-WP(C)/12522/2026 WP(C)/14411/2026	STATE OF ODISHA SUBAS CHANDRA PARIDA VS	DURGESH NARAYAN RATH VS	// // 0
276	D-WP(C)/18582/2026 WP(C)/14412/2026	STATE OF ORISSA M/S S.S.INDUSTRIES, CUTTACK VS	RUDRA NARAYAN PARIJA VS	// // 0
277	D-WP(C)/14645/2026 WP(C)/14413/2026	STATE OF ODISHA MANORANJAN MISHRA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// // 0
278	D-WP(C)/19303/2026 WP(C)/14414/2026	ODISHA POWER GENERATION CORPORATION LIMITED, BHUBANESWAR SWAYAM PRAVA PANDA VS	KRUSHNA CHANDRA RATH VS	// // 0
279	D-WP(C)/20362/2026 WP(C)/14415/2026	STATE OF ODISHA SAROJ KUMAR PATEL VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
280	D-WP(C)/20425/2026 WP(C)/14416/2026	STATE OF ODISHA ROSALIN MOHANTY VS	JITENDRA KUMAR DIGAL VS	// // 0
281	D-WP(C)/14868/2026 WP(C)/14417/2026	STATE OF ODISHA DEBASIS ROUT VS	SURESH KUMAR PANDA VS	// // 0
282	D-WP(C)/20384/2026 WP(C)/14418/2026	STATE OF ODISHA KULAMANI MEHER VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
283	D-WP(C)/20084/2026 WP(C)/14419/2026	STATE OF ODISHA PRIYABRATA SAMAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/20263/2026 WP(C)/14420/2026	PITABASA SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
285	D-WP(C)/20210/2026 WP(C)/14421/2026	AVAY KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
286	D-WP(C)/20763/2026 WP(C)/14422/2026	SANJEEV KUMAR SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
287	D-WP(C)/19866/2026 WP(C)/14423/2026	KALYANI SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/20544/2026 WP(C)/14424/2026	ABHISEKH BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	D-WP(C)/17938/2026 WP(C)/14425/2026	RABINDRA KUMAR DEY VS STATE OF ODISHA	AMIT KUMAR BARIK VS	// 0 //
290	D-WP(C)/20545/2026 WP(C)/14426/2026	DEEPAK KUMAR HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	D-WP(C)/20435/2026 WP(C)/14427/2026	M/S. KARAN SINGH SECURITY AGENCY PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
292	D-WP(C)/19025/2026 WP(C)/14428/2026	KALANDI CHARAN BEHERA VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
293	D-WP(C)/18191/2026 WP(C)/14429/2026	MITALI PALIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	D-WP(C)/19177/2026 WP(C)/14430/2026	BHASKAR TAREI VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
295	D-WP(C)/20505/2026	BADRINARAYAN SAHOO	ACHYUTANANDA PATTANAİK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14431/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14576/2026 WP(C)/14432/2026	ILLOLA GUROO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
297	D-WP(C)/20401/2026 WP(C)/14433/2026	RAJADHANI SCHOOL FOR BLIND, DEAF AND DUMB, BHUBANESWAR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
298	D-WP(C)/14581/2026 WP(C)/14434/2026	BIBHOOTI BHOOSHAN PADHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
299	D-WP(C)/20786/2026 WP(C)/14435/2026	SUBAS CHANDRA DAS VS UNION OF INDIA	DEBIPRASAD MOHANTY VS	// 0 //
300	D-WP(C)/19050/2026 WP(C)/14436/2026	M/S VASU GARMENTS, BERHAMPUR, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
301	D-WP(C)/18760/2026 WP(C)/14437/2026	LAXMAN KUMAR NAIK VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
302	D-WP(C)/18469/2026 WP(C)/14438/2026	BINOD PARICHHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
303	D-WP(C)/19138/2026 WP(C)/14439/2026	MALUNI BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
304	D-WP(C)/18818/2026 WP(C)/14440/2026	ANASUYA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
305	D-WP(C)/17498/2026 WP(C)/14441/2026	CHANDAN KUMAR MAHAPATRA VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
306	D-WP(C)/19233/2026 WP(C)/14442/2026	NIHAR RANJAN DASH VS	MANOJA KUMAR KHUNTIA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/19381/2026 WP(C)/14443/2026	STATE OF ODISHA MANASWINI BISWAL VS	SUBHADUTTA ROUTRAY VS	// // 0
308	D-WP(C)/19422/2026 WP(C)/14444/2026	STATE OF ODISHA SOUMYA RANJAN SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // 0
309	D-WP(C)/19284/2026 WP(C)/14445/2026	STATE OF ODISHA INDUMATI BISWAL VS	KARUNAKAR GAYA VS	// // 0
310	D-WP(C)/21077/2026 WP(C)/14446/2026	AUTHORIZED OFFICER, BANK OF MAHARASTRA, BHUBANESWAR M/S.INDIAN METALS AND FERRO ALLOYS LTD.(IMFA), BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
311	D-WP(C)/19333/2026 WP(C)/14447/2026	STATE OF ODISHA M/S ANMAYA KUMAR BHOI, SUNDERGARH VS	MANOJ KUMAR MOHANTY (2) VS	// // 0
312	D-WP(C)/20225/2026 WP(C)/14448/2026	JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, SAMBALPUR KIRAN BALA SAHOO VS	JITENDRA KUMAR DIGAL VS	// // 0
313	D-WP(C)/20788/2026 WP(C)/14449/2026	STATE OF ODISHA KARUNAKAR MAHAPATRA VS	SOMA PATNAIK VS	// // 0
314	D-WP(C)/17644/2026 WP(C)/14450/2026	STATE OF ODISHA JAYAKRISHNA MISHRA VS	UMAKANTA MISHRA VS	// // 0
315	D-WP(C)/20856/2026 WP(C)/14451/2026	THE DISTRICT JUDGE, KALAHANDI ASHISH KUMAR BAHALI VS	SUSHANTA KUMAR MISHRA VS	// // 0
316	D-WP(C)/20331/2026 WP(C)/14452/2026	STATE OF ODISHA BISWANATH DAS VS	ARUPANANDA GOSWAMY VS	// // 0
317	D-WP(C)/20854/2026 WP(C)/14453/2026	STATE OF ODISHA MADHABA PARIDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/19135/2026 WP(C)/14454/2026	TARAMANI BARIK VS STATE OF ODISHA	Dibyajyoti Nayak VS	// 0 //
319	D-WP(C)/20858/2026 WP(C)/14455/2026	LICHFL CARE HOMES LTD., MUMBAI VS THE SECRETARY ODISHA REAL ESTATE REGULATION AUTHORITY, BHUBANESWAR	SUVASHISH PATTANAİK VS	// 0 //
320	D-WP(C)/20934/2026 WP(C)/14456/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
321	D-WP(C)/18595/2026 WP(C)/14457/2026	LAXMIDHAR GURU VS THE MEMBER BOARD OF REVENUE, ODISHA CUTTACK	SMITA RANJAN PATNAİK VS	// 0 //
322	D-WP(C)/20940/2026 WP(C)/14458/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
323	D-WP(C)/19428/2026 WP(C)/14459/2026	BIBEKANANDA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
324	D-WP(C)/18750/2026 WP(C)/14460/2026	JYOTSHNAMAYEE TRIPATHY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
325	D-WP(C)/20944/2026 WP(C)/14461/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
326	D-WP(C)/18850/2026 WP(C)/14462/2026	RASMITA PRUSTY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
327	D-WP(C)/38551/2025 WP(C)/14463/2026	BLOCK STARIYA ADARSHA MAHASANGHA, KIRMIRA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
328	D-WP(C)/20742/2026 WP(C)/14464/2026	SUSAMA PATEL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
329	D-WP(C)/20414/2026	RAJENDRA PAL	SUBRATA PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14465/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15003/2026 WP(C)/14466/2026	BHAGIRATHI ROUSTRAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
331	D-WP(C)/20755/2026 WP(C)/14467/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
332	D-WP(C)/20757/2026 WP(C)/14468/2026	BANSIDHAR GOUDA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
333	D-WP(C)/20789/2026 WP(C)/14469/2026	NARAYAN SWAIN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
334	D-WP(C)/20426/2026 WP(C)/14470/2026	SUBASH MALIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
335	D-WP(C)/20927/2026 WP(C)/14471/2026	GURU PRASAD ROUT VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
336	D-WP(C)/20516/2026 WP(C)/14472/2026	TARA PRASAD PARAMGURU VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //
337	D-WP(C)/17040/2026 WP(C)/14473/2026	AKURA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
338	D-WP(C)/19157/2026 WP(C)/14474/2026	MANJU BHOI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
339	D-WP(C)/20614/2026 WP(C)/14475/2026	ARABINDA PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
340	D-WP(C)/19972/2026 WP(C)/14476/2026	HEMANGINI PATI VS	RANJIT SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/17199/2026 WP(C)/14477/2026	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS DIPTIMAYEE@ DEEPATIMAYEE DALBEHERA @ BEHERA	PRATAP CHANDRA MISHRA VS	// // 0 //
342	D-WP(C)/19973/2026 WP(C)/14478/2026	ADITYA NARAYAN PATRA VS	RANJIT SAMAL VS	// // 0
343	D-WP(C)/20661/2026 WP(C)/14479/2026	STATE OF ODISHA MINAKSHI PRADHAN VS	BIJAY JENA VS	// // 0
344	D-WP(C)/18603/2026 WP(C)/14480/2026	STATE OF ODISHA KUNTALA PARIDA VS CHARICHHAKA, JHADRAJING, PURUNAKATAK, BOUDH	MANOJ KUMAR MOHANTY (2) VS	// // 0 //
345	D-WP(C)/20107/2026 WP(C)/14481/2026	GOPAN KUMAR MARTHA VS	ASHOK KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/14585/2026 WP(C)/14482/2026	STATE OF ODISHA TARUN KUMAR DEHURY VS	ANIL KUMAR BEHERA VS	// // 0
347	D-WP(C)/20705/2026 WP(C)/14483/2026	STATE OF ODISHA BIJAY KETAN NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
348	D-WP(C)/20111/2026 WP(C)/14484/2026	STATE OF ODISHA GOPAN KUMAR MARTHA VS	ASHOK KUMAR MOHAPATRA VS	// // 0
349	D-WP(C)/15577/2026 WP(C)/14485/2026	STATE OF ODISHA DISTIK BANUA VS	ARUNA NAYAK VS	// // 0
350	D-WP(C)/19974/2026 WP(C)/14486/2026	STATE OF ODISHA SRIBATSA KUMAR CHOUDHURY VS	RANJIT SAMAL VS	// // 0
351	D-WP(C)/18623/2026 WP(C)/14487/2026	STATE OF ODISHA BHOLANATH MAHAPATRA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/18898/2026 WP(C)/14488/2026	SWETA KUMAR MEKAP VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
353	D-WP(C)/18756/2026 WP(C)/14489/2026	LAXMAN CHINHARA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
354	D-WP(C)/19976/2026 WP(C)/14490/2026	TRIPURARI DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
355	D-WP(C)/20700/2026 WP(C)/14491/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	D-WP(C)/20711/2026 WP(C)/14492/2026	PARSURAM GAHIR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	D-WP(C)/20990/2026 WP(C)/14493/2026	SEKH ARIFF @ SK.ARIFF VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
358	D-WP(C)/20718/2026 WP(C)/14494/2026	HARISH CHANDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	D-WP(C)/20833/2026 WP(C)/14495/2026	SITARAM SAHU VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
360	D-WP(C)/19118/2026 WP(C)/14496/2026	BASANTI DEVI VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// 0 //
361	D-WP(C)/20607/2026 WP(C)/14497/2026	SANTOSH BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
362	D-WP(C)/20237/2026 WP(C)/14498/2026	SOUMYAJYOTI KANUNGO VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// 0 //
363	D-WP(C)/19144/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR	BISWAJIT NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14499/2026	VS HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR	VS	0 //
364	D-WP(C)/19417/2026 WP(C)/14500/2026	URJJA DEEPAK BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
365	D-WP(C)/19154/2026 WP(C)/14501/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR VS HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
366	D-WP(C)/20693/2026 WP(C)/14502/2026	SRI RAHAS BIHARI DEB BIJE NIJA GADA, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
367	D-WP(C)/19133/2026 WP(C)/14503/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR VS HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
368	D-WP(C)/21059/2026 WP(C)/14504/2026	CHANDAN PANIGRAHI VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
369	D-WP(C)/20687/2026 WP(C)/14505/2026	PRASANNA KUMAR SAMANTARAY VS THE CHIEF COMMISSIONER(APPEALS), CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
370	D-WP(C)/20348/2026 WP(C)/14506/2026	EAST BEST LEISURE PRIVATE LIMITED, CUTTACK VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
371	D-WP(C)/21075/2026 WP(C)/14507/2026	BAISALI PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
372	D-WP(C)/19537/2026 WP(C)/14508/2026	NISHIKANTA SENAPATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
373	D-WP(C)/19565/2026 WP(C)/14509/2026	ALEKH CHANDRA MALLIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
374	D-WP(C)/21045/2026 WP(C)/14510/2026	MANAS RANJAN PANDA VS	GYANA RANJAN SETHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/20433/2026 WP(C)/14511/2026	STATE OF ODISHA ABHASHREE SWAIN VS	JITENDRA KUMAR DIGAL VS	// // ()
376	D-WP(C)/19581/2026 WP(C)/14512/2026	STATE OF ODISHA SURESH KUMAR JENA VS	MANAS KUMAR CHAND VS	// // ()
377	D-WP(C)/21165/2026 WP(C)/14513/2026	STATE OF ODISHA KAMADEV NAYAK VS	DOLAGOBINDA MOHAPATRA VS	// // ()
378	D-WP(C)/21003/2026 WP(C)/14514/2026	STATE OF ODISHA RANJAN PRADHAN VS	SAROJ KUMAR MISHRA VS	// // ()
379	D-WP(C)/21000/2026 WP(C)/14515/2026	STATE OF ODISHA ANJAN KUMAR BISWAL VS	KUNAL KUMAR SWAIN VS	// // ()
380	D-WP(C)/21151/2026 WP(C)/14516/2026	STATE OF ODISHA URBASHI MAHAPATRA VS	SATYA SINDHU KASHYAP VS	// // ()
381	D-WP(C)/19849/2026 WP(C)/14517/2026	STATE OF ODISHA ABINASH KUDEI VS	ARUN KUMAR PATRA VS	// // ()
382	D-WP(C)/19038/2026 WP(C)/14518/2026	STATE OF ODISHA SACHIDANANDA PATRA VS	JAWAHARLAL NAYAK VS	// // ()
383	D-WP(C)/20448/2026 WP(C)/14519/2026	STATE OF ODISHA KRISHNA PRIYADARSHINI ROUT VS	JEETENDRA KUMAR PRATHARI VS	// // ()
384	D-WP(C)/19882/2026 WP(C)/14520/2026	STATE OF ODISHA SIDHARTHA SHANKAR DASH VS	ASWINI KUMAR DASH VS	// // ()
385	D-WP(C)/20250/2026 WP(C)/14521/2026	STATE OF ODISHA ABHISEK KUMAR SUNA VS	RAJAT KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/20920/2026 WP(C)/14522/2026	SUPRIYA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
387	D-WP(C)/20493/2026 WP(C)/14523/2026	RAMESH CHANDRA JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
388	D-WP(C)/20499/2026 WP(C)/14524/2026	SITARANI PATTAYAT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
389	D-WP(C)/45869/2025 WP(C)/14525/2026	DILLIP KUMAR MOHANTY VS THE PRINCIPAL SECY, LABOUR AND E.S.I.DEPT., ODISHA, BBSR	GOPAL CHARAN MOHANTY VS	// 0 //
390	D-WP(C)/21005/2026 WP(C)/14526/2026	ANIL KUMAR RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
391	D-WP(C)/20603/2026 WP(C)/14527/2026	NARENDRA KUMAR GUPTA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
392	D-WP(C)/19574/2026 WP(C)/14528/2026	DEBANANDA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
393	D-WP(C)/20659/2026 WP(C)/14529/2026	RAMAKANTA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
394	D-WP(C)/20613/2026 WP(C)/14530/2026	NARESH KUMAR AGRAWAL VS UTKAL PRADESHIK MARWARI SAMMELAN, KALAHANDI	SIBA PRASAD PATRA VS	// 0 //
395	D-WP(C)/19164/2026 WP(C)/14531/2026	PARAMANIK PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	D-WP(C)/20987/2026 WP(C)/14532/2026	SOUMYA RANJAN SWAIN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
397	D-WP(C)/20332/2026	D.NARASINGHA RAO	ARUPANANDA GOSWAMY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/14533/2026	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/4374/2026	UNION OF INDIA	PRASANNA KUMAR PARHI	//
	WP(C)/14534/2026	VS MINATIBALA PRUSTY	VS	() //
399	D-WP(C)/21025/2026	M/S. NEELACHAKRA HEIGHTS PVT LTD., BHUBANESWAR	SAIBRATA RATH	//
	WP(C)/14535/2026	VS STATE OF ODISHA	VS	() //
400	D-WP(C)/20566/2026	RAMESH CHANDRA RANA	NIRANJAN PANDA	//
	WP(C)/14536/2026	VS STATE OF ODISHA	VS	() //
401	D-WP(C)/14373/2026	BHUBANESWAR POWER PLANT MAZDOOR UNION, CUTTACK	JANAKI KANTA MAHAPATRA	//
	WP(C)/14537/2026	VS STATE OF ODISHA	VS	() //
402	D-ABLAPL/11119/2026	MAHESWAR SUNA	RAMANI KANTA PATTANAIAK	SECTOR-7 /189 /2025
	ABLAPL/5148/2026	VS STATE OF ODISHA	VS	() //
403	D-ABLAPL/12255/2026	SUDARSHAN JENA	BIBHUTI BHUSAN MISHRA	SATYABADI /145 /2026
	ABLAPL/5149/2026	VS STATE OF ODISHA	VS	() //
404	D-ABLAPL/12383/2026	BIDYADHAR @ BIDYA BARIK	GOPAL KRISHNA NAYAK	TARASINGI /47 /2014
	ABLAPL/5150/2026	VS STATE OF ODISHA	VS	() //
405	D-ABLAPL/13031/2026	BINOD KUMAR NAIK	TUKUNA KUMAR MISHRA	TIKIRI /1 /2026
	ABLAPL/5151/2026	VS STATE OF ODISHA	VS	() //
406	D-ABLAPL/13129/2026	B.DEEPAK	AMLAN SHAKTI PAUL	KHARABEL NAGAR P.S. /62 /2026
	ABLAPL/5152/2026	VS STATE OF ODISHA	VS	() //
407	D-ABLAPL/13167/2026	SEK TAJUDDIN	SK. ZAFARULLA	BANGRIPOSI /104 /2026
	ABLAPL/5153/2026	VS STATE OF ODISHA	VS	() //
408	D-ABLAPL/12566/2026	SIPUN PRADHAN	NARENDRA PRASAD RATH	GOLANTHARA (BERHAMPUR) /95 /2026
	ABLAPL/5154/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/13172/2026 ABLAPL/5155/2026	STATE OF ODISHA RASMI RANJAN PALATASINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	// Cyber Crime and Economic Offenses, Rayag () //
410	D-ABLAPL/12749/2026 ABLAPL/5156/2026	HASHIM ANSARI @ MUSA VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /53 /2026 () //
411	D-ABLAPL/13199/2026 ABLAPL/5157/2026	MANOJ SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /252 /2026 () //
412	D-ABLAPL/12750/2026 ABLAPL/5158/2026	BHAKTARAJ MALLICK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
413	D-ABLAPL/12807/2026 ABLAPL/5159/2026	JAGANNATH MANDAL VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /153 /2025 () //
414	D-ABLAPL/12979/2026 ABLAPL/5160/2026	SANATAN NAYAK @ SANATANA NAYAK @ SANA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000131/2026
415	D-ABLAPL/13054/2026 ABLAPL/5161/2026	NEELAM @ NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	INFOCITY PS /282 /2026 () //
416	D-ABLAPL/13086/2026 ABLAPL/5162/2026	CHANDAN NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000197/2024
417	D-ABLAPL/12111/2026 ABLAPL/5163/2026	AVINASH SAMUEL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	MARKAT NAGAR /51 /2026 () //
418	D-ABLAPL/12400/2026 ABLAPL/5164/2026	KRUSHNA CHANDRA BHOLA @ KRUSHNA BHOLA VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /141 /2026 () //
419	D-ABLAPL/12515/2026 ABLAPL/5165/2026	BISHAL HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /93 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/12687/2026 ABLAPL/5166/2026	KULAMANI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /118 /2026 () //
421	D-ABLAPL/13121/2026 ABLAPL/5167/2026	PALLABI DANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHAMA /83 /2026 () //
422	D-ABLAPL/13200/2026 ABLAPL/5168/2026	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SUSAMPAD HOTA VS	BHADRAK RURAL /804 /2025 () //
423	D-ABLAPL/12357/2026 ABLAPL/5169/2026	SUNIL @ SK SUNIL @ SK SAHABUL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /130 /2026 () //
424	D-ABLAPL/13180/2026 ABLAPL/5170/2026	DAKTAR BISOYI VS STATE OF ODISHA	MAHES DAS VS	SHERAGADA /98 /2026 () //
425	D-ABLAPL/12441/2026 ABLAPL/5171/2026	BASUDEV ROUTARAY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JANKIA P.S. /379 /2025 () //
426	D-ABLAPL/13194/2026 ABLAPL/5172/2026	BABI NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	BOLAGARH P.S. /63 /2026 () //
427	D-ABLAPL/6467/2026 ABLAPL/5173/2026	JAYANTA KUMAR GOCHHAYAT @ JAYANTA GOCHHAYAT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	NCB BHUBANESWAR /3 /2026 () //
428	D-ABLAPL/13202/2026 ABLAPL/5174/2026	PRAHALLAD NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 J.M.F.C.,KASHIPUR(Rayagada) 2(B)CC/000005/2025
429	D-ABLAPL/12245/2026 ABLAPL/5175/2026	PAPUN SETHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /52 /2026 () //
430	D-ABLAPL/13210/2026 ABLAPL/5176/2026	GANDHARB JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
431	D-ABLAPL/13174/2026	KHAGESWAR BAG	JNYANANANDA PANDA	Cyber Crime and Economic Offenses, Rayag

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5177/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/13287/2026 ABLAPL/5178/2026	BASANT GUPTA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /122 /2026 () //
433	D-ABLAPL/10401/2026 ABLAPL/5179/2026	SILU PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /150 /2026 () //
434	D-ABLAPL/13292/2026 ABLAPL/5180/2026	NARAYAN BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BALIANTA P.S. /195 /2026 () //
435	D-ABLAPL/12136/2026 ABLAPL/5181/2026	SK SADAM HUSSAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /207 /2026 () //
436	D-ABLAPL/13296/2026 ABLAPL/5182/2026	BIBHUTI SWAIN VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /276 /2026 () //
437	D-ABLAPL/12179/2026 ABLAPL/5183/2026	SANTOSH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHAMAKHANDI /89 /2023 () //
438	D-ABLAPL/13106/2026 ABLAPL/5184/2026	BIBEK ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /231 /2026 () //
439	D-ABLAPL/13298/2026 ABLAPL/5185/2026	KALIA SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JAGANNATHA PRASAD /161 /2026 () //
440	D-ABLAPL/13306/2026 ABLAPL/5186/2026	TARUNAKANTA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MANCHESWAR P.S. /235 /2026 () //
441	D-ABLAPL/12873/2026 ABLAPL/5187/2026	SRIKANTA GURU VS STATE OF ODISHA	SITIKANT MISHRA VS	TARBHA /115 /2026 () //
442	D-ABLAPL/13310/2026 ABLAPL/5188/2026	BIRANCHI NARAYAN DASH VS	SABYASACHI MISHRA VS	PIPLI /246 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/13337/2026 ABLAPL/5189/2026	STATE OF ODISHA BHAGABAT MOHAN JENA @ HANSA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// RAIBANIA /42 /2026 ()
444	D-ABLAPL/13082/2026 ABLAPL/5190/2026	STATE OF ODISHA SHIVA PRASAD DANDASENA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// BINIKA /94 /2026 ()
445	D-ABLAPL/11318/2026 ABLAPL/5191/2026	STATE OF ODISHA PINAKHI NARAYANA DAS @ PINAKI NARAYANA DAS VS STATE OF ODISHA	JAYANTA KUMAR BISWAL VS	// KUJANGA /93 /2026 ()
446	D-ABLAPL/12232/2026 ABLAPL/5192/2026	STATE OF ODISHA KABIRAJ SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// LANJIGARH /26 /2026 ()
447	D-ABLAPL/12297/2026 ABLAPL/5193/2026	STATE OF ODISHA BIBHU MISHRA VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// ATHGARH /14 /2026 ()
448	D-ABLAPL/11561/2026 ABLAPL/5194/2026	STATE OF ODISHA PITAMBAR BEHERA VS STATE OF ODISHA	BIKASH KARNA VS	// MAHILA PS SAMBALPUR /16 /2026 ()
449	D-ABLAPL/13100/2026 ABLAPL/5195/2026	STATE OF ODISHA PARESH NATH JANA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// KANTABANIA PS /67 /2026 ()
450	D-ABLAPL/13105/2026 ABLAPL/5196/2026	STATE OF ODISHA DHADIA SETHI @ SETHY VS STATE OF ODISHA	SATYABRATA DASH VS	// JANKIA P.S. /232 /2026 ()
451	D-ABLAPL/13288/2026 ABLAPL/5197/2026	STATE OF ODISHA AJIT PADHIARY VS STATE OF ODISHA	BISWABHUSAN DAS VS	// JAGATSINGPUR /320 /2026 ()